

Title: Need to review the decision regarding derecognition of some Dental Medical Colleges in Karnataka – laid.

SHRI S.D.N.R. WADIYAR (MYSORE) : It is a matter of great concern that a large number of students who have passed out from some dental and medical colleges in Karnataka are uncertain about their future because of a decision by the Central Government to derecognize these colleges. Over 2000 students from 13 recently established dental colleges now find themselves unable to pursue higher education or to seek job outside the State because the Central Government through an ordinance, made its permission compulsory before sanctioning new colleges. The future of so many students cannot be taken lightly. At the same time responsibility should be fixed on the management.

I request the Union Government that the students who passed from these colleges should be asked to undergo a test in some University of Karnataka and their degrees should be recognised. The other colleges, if complied with all infrastructure in terms of buildings, laboratories and clinical facilities adequate doctor-patient ratio, then these colleges should be recognised and thereby these students are rescued.